

Annexure 1

Name of the corporate debtor: Grouse Promoters Private Limited; Date of commencement of liquidation: 12-09-2023; List of stakeholders as on: 27-11-2023

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Piramal Capital & Housing Finance Limited	11-10-2023	87,62,85,284	87,62,85,284	Secured	87,62,85,284	Yes	Refer Annexure A1	87,62,85,284.00	100.00	0.00	0.00	0.00	0.00	-
Total			87,62,85,284	87,62,85,284		87,62,85,284			87,62,85,284.00	100.00	0.00	0.00	0.00	0.00	

ANNEXURE A

DETAILS OF SECURITY INTEREST

The security interest that has been provided by the Corporate Debtor is as follows:

- a) All that piece and parcel below mentioned - dry land situated at Umarikottai Village, Tuticorin Taluk Situated with Sub-Registrar District of Ottapidaram and Registration district of Tuticorin:

Sr. No.	Village	Survey No.	Extent
1.	Umarikottai Village, Tuticorin, Tamil Nadu	950	5.2
		952/1A	2.05
		952/1B	0.15
		952/1C	0.61
		952/2A	4.53
		952/2B	0.27
		952/2C	1.38
		999/1B	2.01
		718/3A1B	1.07
		468/3B	0.84
		468/4	0.96
		629/2	0.14
		629/9	0.28
		919/3B	2.67

		929/2	1.82
		200	1.82
		931/2	2.15
		1058/1B2	1.16
		1058/1B3	0.03
		1286/1	0.95
		1286/2	1.01
		1287	1.85
		1289/1	1.33
		1289/3	1.21
		1290/2B	0.87
		1290/2C	0.45
		1290/2D	0.46
		153/1	1.85
		456/2A	0.6
		456/2D	1.09
		481/1	1.57
		481/2	4.15
		468/3B	0.84
		468/4	0.96
		974/1B	1.54
		974/2A2	1.14

		1367/4	1.82
		976/4	2.68
		1116/2	0.88
	Total		56.39

Note: -

The Liquidator may modify the list of stakeholders, when he comes across additional information warranting such modification, in the manner directed by the Adjudicating Authority.